	/ -	lling under elevee (c	a) of out regulation	-	the IDDI (Incohuranti		for Corporate Daras	as) Degulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	1	920255288	1	917923282	60.00	0	0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	Annexure 2.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	<u>Annexure 4</u>
5	Operational creditors (Workmen)	1359	80721712	1359	19416568	1.27	7413074	53892070	0	<u>Annexure 5</u>
6	Operational creditors (Employees)	207	22458894	207	7200251	0.47	6857815	8400828	0	<u>Annexure 6</u>
7	Operational creditors (Government Dues)	4	78127909	4	49367295	3.23	1795412	0	1795412	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	254	893125813	254	536019635	35.04	357106179	0	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	<u>Annexure 9</u>
Total		1825	1994689616	1825	1529927031	100.00	373172480	89258100	1795412	